NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

36

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/716/2017

NAME OF THE PETITIONER(S)

: EDAC ENGINEERING LTD

NAME OF THE RESPONDENT(S)

: COASTAL ENERGEN PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
Tor	DEVESHINAAR:J M/s. Chiva Kumar 2 Suruh	Council for petitioner	7.22

2) ANANT MERATHIA

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anachil)

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are making all efforts to settle the matter with the petitioner and also for talks in this regard. He prayed for time to make submissions regarding the settlement. In view of the submissions, time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)